

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 16/255/13  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

**NAME OF THE COMPANY :** M/s. Panasonic AVC Networks India Company Ltd. 297

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Sushil Kumar Maurya, Authorized Representative  
of the Company.

**ORDER**

The compounding fee in this case has already been paid by the Applicants as the matter was entertained and compounded by the Office of Regional Director.

In view of the same, Mr. Sushil Kumar Maurya, who is representative of the applicant company, prays that the matter be dismissed as withdrawn.

Accordingly, dismissed as withdrawn.

  
**(Ina Malhotra)**  
**Member Judicial**